

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th March, 2024

No.HC.VII-08/2024/2629/A. Smti Princy Agarwal, Civil Judge (Jr. Divn.) No.3, Dhubri, is transferred and posted as Judicial Magistrate First Class, Nagaon vice Smti. Reeti Goswami transferred.

Smti Agarwal will hand over charge of her Court and Office to the District and Sessions Judge, Dhubri on or before 31.03.2024 and proceed to join her new assignment immediately.

No.HC.VII-08/2024/2630/A. Smti Reeti Goswami, Judicial Magistrate First Class, Nagaon, is transferred and posted as Civil Judge (Jr. Divn.) No. 3, Dhubri, vice Smti. Princy Agarwal transferred.

Smti Goswami will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nagaon on or before 31.03.2024 and proceed to join her new assignment immediately.

No.HC.VII-08/2024/2631/A. Smti. Pallavi Joshi, Civil Judge (Jr.Divn.) No. 2 cum Judicial Magistrate First Class, Dhemaji, is posted at the same station as Civil Judge (Jr. Divn.) No.1, Dhemaji, vice Shri Haidar Ali already transferred.

Smti Joshi will hand over charge of her Court and Office to the District & Sessions Judge, Dhemaji on 01.04.2024 and join her new assignment immediately.

No.HC.VII-08/2024/2632/A. Smti. Khushboo Damani, Civil Judge (Jr.Divn.) No. 2 cum Judicial Magistrate First Class, Diphu, Karbi Anglong, is posted at the same station as Civil Judge (Jr. Divn.) No.1, cum Judicial Magistrate First Class, Diphu, Karbi Anglong, vice Shri Manash Pratim Bhuyan already transferred.

Smti Damani will hand over charge of her Court and Office to the District & Sessions Judge, Diphu, Karbi Anglong on 01.04.2024 and join her new assignment immediately.

No.HC.VII-08/2024/2633/A. On the recommendation of the Gauhati High Court, the Govt. of Assam is pleased to appoint the following candidates in Grade-III of the Assam Judicial Service, vide Govt. Notification No.E-55197/2024/112 dated 05.03.2024. They will be on probation for a period of 2 (two) years as per Rules from the date of their joining in their respective posts.

Name of the Officers

1. Smti Arpita Rajkumari
2. Shri Rohit Baruah
3. Smti Bidisha Kakati
4. Shri Hari Prasad Nepal



5. Smti Anjilina Kalita
6. Smti Ragini Sarma
7. Smti Eyasminara Begum
8. Smti Jintismrita Devi
9. Shri Bhaskar Jyoti Sarma
10. Smti Manjushree Banik
11. Smti Anindita Borah
12. Smti Himakshi Kalita
13. Shri Belayet Hussain Mazumder
14. Smti Devapreeti Sharma
15. Smti Tahsin Parbin
16. Smti Sadhana Kumari Mandal
17. Shri Sabyasachi Sarma
18. Shri Uttam Kumar Jha
19. Smti Jyotisikha Choudhury
20. Smti Tanisha Toshniwal
21. Shri Jyotish Bharali
22. Smti Hiramani Baishya
23. Smti Manisha Das
24. Smti Kaushiki Das
25. Smti Anjali Doley
26. Shri Prasanta Das
27. Shri Nalson Baro
28. Smti Prity Daimary
29. Shri Kishan Bey

No.HC.VII-08/2024/2634/A. On their appointment in Grade-III of the Assam Judicial Service, the High Court has been pleased to post the following Officers at the stations, as shown below against their names:-

Sl. No.	Name of the newly appointed Officers in Grade-III of the Assam Judicial Service	District	Place of Posting
1.	Smti Arpita Rajkumari	Karbi Anglong	Civil Judge (Jr.Div.) No. 2, Diphu, Karbi Anglong vice Smti. Khushboo Damani transferred
2.	Shri Rohit Baruah	Nagaon	Judicial Magistrate First Class, Nagaon vice Shri Priyank Khataniar already transferred